GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA UNSTARRED QUESTION NO. 1004 TO BE ANSWERED ON 17.12.2018

REGIONAL AND SUB-REGIONAL OFFICES OF EPFO

1004. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the norms stipulated/laid down for establishing Employees' Provident Fund Organisation (EPFO) Regional & Sub Regional Offices in terms of the number of members and establishment registered;
- (b) whether the Government proposes to establish more Regional & Sub-Regional offices of the EPFO across the country; and
- (c) if so, the details thereof along with the list of the places identified/selected in this regard, State/UT-wise including Maharashtra?

ANSWER

MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): At present, there is no norms stipulated/laid down for opening of Employees' Provident Fund Organisation (EPFO) Regional & Sub-Regional Offices.

(b): No, Madam.

(c): Does not arise in view of the reply to part (b) of the Question above.

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